

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33508/2017

UDAI PRATAP SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH THROUGH CBI

Respondent(s)

(IA No.122459/2017-EXEMPTION FROM FILING O.T. and IA
No.122457/2017-EXEMPTION FROM SURRENDERING)

Date : 24-11-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Rajiv Kumar, Adv.
 Mr. Binod Kumar Singh, Adv.
 Mr. Kusum Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected.
However, the petitioner is granted four weeks' time to surrender
and to file proof thereof.

(SAPNA BISHT)
SENIOR PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER